

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
(IB)-933(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Petitioner
Company Ltd.

v.

CLC Industries Ltd. Respondent

Order U/s. 7 of (IBC) CIRP

Order delivered on 15.03.2024

ORDER

IA-6201/2023

Re-notified to 19.03.2024.

-Sd/-
(COURT OFFICER)

15.03.2024
Lalit